

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 155
TO BE ANSWERED ON 18.07.2016**

Regulation of Deemed Universities

155. SHRIMATI BUTTA RENUKA:

Will the Minister of **HUMAN RESOURCE DEVELOPMENT** be pleased to state:

(a) whether the Government is planning to bring about changes with regard to regulation of Deemed Universities in the country;

(b) if so, the details thereof;

(c) whether the Government has undertaken a meeting to discuss the regulation issues of Deemed Universities at University Grants Commission (UGC), if so, the details thereof along with the outcome of the meeting; and

(d) the details of the regulations proposed to be implemented?

**ANSWER
MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SHRI PRAKASH JAVADEKAR)**

(a) to (d) The University Grants Commission (UGC) has approved a new UGC (Institutions Deemed to be Universities) Regulations, 2016 in its 516th meeting held on 15.6.2016 which has been notified on 11.7.2016. The details of the Regulations are available on the website of UGC www.ugc.ac.in.